

Compensation Paid Under Crop Insurance Scheme

5630. SHRI RAJ KUMAR RAI : Will the Minister of AGRICULTURE be pleased to state :

(a) the number of farmers in Uttar Pradesh who are to be paid compensation under the Crop Insurance Scheme for their crops which had got damaged due to drought in the state ;

(b) the amount of compensation to be paid to the farmers in the State ; and

(c) the time by which compensation amount is likely to be paid to the farmers ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI SHYAM LAL YADAV) : (a) to (c) In Kharif 1987 season, 4.58 lakh farmers were covered under the Comprehensive Crop Insurance Scheme in Uttar Pradesh, Details, regarding number of such farmers whose insured crops have been damaged due to drought and the amount of indemnity claims payable to such farmers have not been finalised by the General Insurance Corporation of India. No time frame for payment of compensation to the farmers has been fixed.

Assistance to Uttar Pradesh for Drinking Water Supply Schemes

5631. SHRI RAJ KUMAR RAI : Will the Minister of AGRICULTURE be pleased to state :

(a) the details of the Central assistance sanctioned for the rural drinking water supply schemes in Uttar Pradesh during the current year ;

(b) the number of villages to be included in these schemes ; and

(c) the time by which the remaining villages will be included in these schemes?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT IN THE MINISTRY OF AGRICULTURE (SHRI JANARDHANA POOJARY) : (a) Central assistance for implementing rural drinking water supply

schemes is provided to States/UTs under the Centrally Sponsored Accelerated Rural Water Supply Programme (ARWSP). During 1987-88, an amount of Rs. 37.50 crores has been provided to U.P. under ARWSP.

A sum of Rs. 10 lakhs each has been given under the National Technology Mission on Drinking Water for Mini-Mission Project areas (districts) of Agra ; Sultanpur and Unnao.

As part of drought relief assistance, ceilings of expenditure of Rs. 8.70 crores were approved for tackling drinking water supply situation in rural areas apart from Rs. 53 lakhs approved for purchase of rigs and geophysical equipment.

(b) During 1987-88, the target for coverage of Problem Villages with safe drinking water facilities in U.P. under ARWSP and State sector Minimum Needs Programme (MNP) is 9700.

(c) It is expected that all residual Problem Villages will be covered with safe drinking water supply facilities by the end of the Seventh Plan period (March, 1990).

[English]

Cases Against Travel Agents

5632. SHRI THAMPAN THOMAS : Will the Minister of LABOUR be pleased to state :

(a) the number of cases taken up by the Protector General of Emigrants against the travel agents and other persons for violating the rules for recruitment of labour to work in foreign countries during 1987; and

(b) the effective steps taken by Government to prevent exploitation of labour by such agencies ?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI JAGDISH TYTLER) : (a) and (b) During 1987, 31 cases were registered against the recognised recruiting agencies on the basis of which, 8 persons were arrested. Similarly, 268 cases were registered against the un-recognised recruiting agencies in which 252 persons were arrested and 5 convicted. Besides police action, the re-